

**GOVERNMENT OF INDIA
LAW AND JUSTICE
LOK SABHA**

UNSTARRED QUESTION NO:4498
ANSWERED ON:20.12.2012
PENDING CASES IN GUWAHATI HIGH COURT
Ajmal Shri Badruddin

Will the Minister of LAW AND JUSTICE be pleased to state:

- (a) whether a large number of cases relating to foreigners are pending in Guwahati High Court; and
(b) if so, the details thereof including the number of cases filed, disposed off and pending since 2005 till date, year-wise?

Answer

MINISTER OF LAW AND JUSTICE (DR. ASHWANI KUMAR)

(a) & (b): As per the information made available by Gauhati High Court, 618 cases relating to foreigners are cumulatively pending since 2005 in the Principal Seat of the Gauhati High Court pertaining to the State of Assam as on 17.12.2012. Year-wise details of number of cases instituted, disposed and pending in the Principal Seat of the Gauhati High Court relating to foreigners are as below:-

Sr. No.	Year	Number of Cases		
		Instituted	Disposed	Pending

1. 2005 29 22 7

2. 2006 9 6 3

3. 2007 37 20 17

4. 2008 119 49 70

5. 2009 223 66 157

6. 2010 181 48 133

7. 2011 140 42 98

8. 2012 150 17 133

(till
17.12.2012)

Total 888 270 618